

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 911
ANSWERED ON 06TH FEBRUARY, 2020

NATIONAL POLICY FOR GRANT OF PERMITS FOR PASSENGER BUSES

911. SHRI JASBIR SINGH GILL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has a National Policy for grant of permits to ply passenger buses on inter-State routes across the country;
- (b) if so, the details thereof;
- (c) if not, whether the Government proposes to introduce such a policy ; and
- (d) if so, the details thereof ?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (b) : No Sir.

(c) to (d): Ministry of Road Transport & Highways had issued a draft notification for amendment to Central Motor Vehicles Rules, 1989 proposed to be called as Motor Vehicles (All India Tourist Vehicles Authorisation and Permit) Rules, 2018 through GSR 873(E) , dated 12th September, 2018.
